

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.206
IA-3491/2021
In
IB-315(ND)/2020

IN THE MATTER OF:

M/s Insecticides (India) Ltd
Vs.
M/s Gupta Biotech Pvt Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 15.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : None.
For the Respondent :

ORDER

IB-315/ND/2020:-

Despite repeated calls, no one has appeared on behalf of the Applicant. From the records, it appears that on 07.04.2022, 22.04.2022 and 11.10.2022, no one had appeared on behalf of the Applicant.

Therefore, the petition i.e., IB-315(ND)/2020 is **dismissed for non-prosecution.**

IA-3491/2021:-

IA-3491/2021 becomes **infructuous** in the light of above order in IB-315/ND/2020.


(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)


(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)